

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:5233
ANSWERED ON:25.04.2003
MANUFACTURING OF SUB-STANDARD CEMENT
SUBODH MOHITE

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a): whether some cement manufacturer companies are found manufacturing sub-standard cement and not adhere to the specification of BIS;
- (b): if so, the details thereof;
- (c): the action taken against such companies;
- (d) whether the Government have made BIS norms mandatory for cement industry; and
- (e) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY (SHRI CH. VIDYASAGAR RAO)

(a) to (c): No such cases have come to the notice of the Government of India.

(d) & (e): Yes, Sir. Under Cement (Quality Control) Order, BIS norms have been made mandatory for cement industry. The cement which does not conform to these norms is required to be destroyed immediately. These norms categorize cement into different varieties on the basis of its binding strength.